## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



**SIGNATURE** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER
: TCP/164/ (IB)/2017

NAME OF THE PETITIONER(S)
: SHRIRAM CITY UNION FINANCE LTD

NAME OF THE RESPONDENT(S)
: REX ROTARY INDIA PVT LTD

UNDER SECTION
: 433 (e)(f)

**DESIGNATION** 

REPRESENTATION BY WHOM

## ORDER

No representation on behalf of both the parties. For hearing the submissions of the both the parties, put up on 07.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)

bc

S.No. NAME (IN CAPITAL)